

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

MISCELLANEOUS APPLICATION NO.170/00010/2020

IN

ORIGINAL APPLICATION NO.170/00189/2019

DATED THIS THE 6th DAY OF JANUARY, 2020

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV. SANKAR, MEMBER(A)

R. Srinivasa Murthy,Applicant

(By Advocate Shri N. Obalappa)

Vs.

Union of India,
Represented by its Secretary
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan, New Delhi – 110 001.
and ors.Respondents

(By Shri S. Sugumaran, ACGSC)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard the learned counsel for both sides. MA.10/2020 for correction is allowed as 2 months instead of 2 weeks.
2. Registry to issue copies to both parties.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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